

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2367
ANSWERED ON:04.12.2001
REPRESENTATION OF SCS/STS IN GOVERNING BODIES OF IITS
RAMDAS ATHAWALE

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have taken steps for ensuring at least one member compulsorily from the Scheduled Caste/Scheduled Tribe Community so as to improve the appointment/promotional procedure of the Scheduled Caste/Scheduled Tribe candidates in the governing boards of all the Indian Institutes of Technology in the country;
- (b) If so, the details thereof;
- (c) The Indian Institute of Technology where this mandatory provision has been implemented and those where it has not been implemented so far; and
- (d) The reasons for its non-implementation?

Answer

MINISTER OF STATE FOR HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

(a) to (d): There is no mandatory provision in the Institutes of Technology, Act 1961 governing the Indian Institutes of Technology (IITs) for representation of Scheduled Caste and Scheduled Tribe on the governing boards of IITs. However, in order to safeguard the interests of Scheduled Caste and Scheduled Tribe, the Council of IITs has decided to refer SC/ST related issues including this one to the Review Committee on the IITs for in depth examination and advice.